

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB)-527 (ND)/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017**

**NAME OF THE COMPANY: Impressions Services Pvt. Ltd. Vs. Picadily Hotels Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**Present:** Mr. Karan Bindra and Mr. Ankur Kumar, Advocates for the  
Petitioner

**ORDER**

Fresh steps be taken to serve the Corporate Debtor by the petitioner as well as the Bench Officer vide an electronic mode to be effected at the corporate Email ID as well as to the Corporate Directors. Affidavit of service be filed returnable on 13th December, 2017.



**(S. K. Mohapatra)**  
**Member (T)**



**(Ina Malhotra)**  
**Member (J)**